


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/15	IA 70/17 in TP 75/16	For filing amended petition	397/ 398	Harish Kumar Amilineni Vs Mahajuicy Food Processing Pvt. Ltd. & Another.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Bojanna K.J 9663633744	PETITIONER	

Counsel for petitioner is present. He reported that he has carried out amendment in the main petition. For filing amended petition, time extended till 12.10.2017.

  
MEMBER (J)

  
MEMBER (T)